

Annexure - 7

Name of the corporate debtor: M/s Nandini Impex Pvt. Ltd.; Date of commencement of CIRP: 20.09.2022;

List of creditors as on: 20.09.2022

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	CT & GST OFFICER, BHUBANESWAR IV CIRCLE, BHUBANESWAR		06/02/2023	841458.00	841458.00	Operational Creditors	NIL	100	NIL	NIL	NO	NIL	Admitted
2	Central Gst & CX Department, CGST Delhi North Commissionerate		06/02/2023	45085462.00	NA	Operational Creditors	NIL	100	NIL	NIL	YES	NIL	NIL
3	Income Tax Officer, Ward-76(1), New Delhi		10/02/2023	19442390.00	NA	Operational Creditors	NIL	100	NIL	NIL	YES	NIL	Claim received as on 10.02.2023 and under process of verification.
4	Commissioner of Commercial Taxes, Directorate of Commercial Taxes, Government of West Bengal		13/02/2023	447975.00	NA	Operational Creditors	NIL	100	NIL	NIL	YES	NIL	Claim received as on 13.02.2023 and under process of verification.


Santanu Bhattacharjee

 Reg. No. - 1891/PA-001/
 IP-P01141/2018-19/11868